Office Memorandum

Subject:-Weekly Report in respect of important developments in CBIC for the week – 05.08.2019 to 09.08.2019 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –05.08.2019 to 09.08.2019.

1. Administrative Changes:-
   - Order regarding attachment two Deputy Commissioner of Customs, GST and Central Excise to the Directorates/zones on temporary basis, has been issued vide Office Order No. 110/2019 dated 06.08.2019.

2. Legislative Changes:-
   - Notification No. 31/2019-Cus (ADD), dated 06.08.2019 has been issued to amend Notification No. 12/2019-Customs (ADD) dated 26.02.2019 as per corrigenda issued by designated authority vide Notification F. No. 6/45/2017-DGAD 31.05.2019.
   - Notification No. 32/2019-Cus(ADD), dated 10.08.2019 has been issued to impose anti-dumping duty on imports of “Homopolymer of vinyl chloride monomer (suspension grade)” originating in or exported from China PR and USA for 30 months with effect from 13.08.2019 in pursuance of SSR investigation by DGTR.

3. Any Circular:-
   - Circular No. 24/2019-Customs dated 08.08.2019 issued clarification regarding applicability of All Industry Rates of duty drawback while fixing Brand Rate of duty drawback in post GST era.

(Sunil Kumar Sinha)
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV )
3. Member (Customs)
4. Member (Adminn)
5. Member (Investigation, CX & GST)

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